

ITEM NO.104

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 716-717/2011

H.P. MATHUR AND ORS.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(With appln. (s) for impleadment and office report)

WITH

W.P.(C) No. 541/2011

Office Report)

W.P.(C) No. 129/2012

(With (With (With (With appln.(s) for early hearing and appln.(s) for directions and appln.(s) for directions and appln.(s) for directions and Office Report)

C.A. No. 7880-7882/2011

(With Office Report)

C.A. No. 6156/2012

(With Office Report)

C.A. No. 9142-9144/2010

(With Interim Relief and Office Report)

Date : 15/09/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, Adv.

Mr. Mohan Pandey, Adv.

Ms. Shalu Sharma, Adv.

Dr. Vinod Kumar Tewari, Adv.

Dr. Vinod Kumar Tewari, Adv.

Mr. Pankaj Kumar Singh, Adv.

Mr. Satyam Pandey, Adv.

Mr. Pramod Tewari,Adv.

Mr. K. L. Janjani,Adv.

For Respondent(s) Mr. Pramod Swarup,Sr.Adv.

Mr. Anuvrat Sharma,Adv.

Ms. Alka Sinha,Adv.

Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Kamlendra Mishra,Adv.

Mr. Rakesh Uttamchandra Upadhyay,Adv.

Mr. Ravindra Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on next Thursday i.e. 22nd September, 2016.

(Madhu Bala)
Court Master

(Madhu Narula)
Court Master